

Sl. No. 7

NATIONAL COMPANY LAW TRIBUNAL
AMARAVATI BENCH

(Virtual Hearing)

PRESENT: SHRI RAJEEV BHARDWAJ – MEMBER (JUDICIAL)

: SHRI SANJAY PURI – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 26.06.2024 AT 01:00 P.M.

TC/CP. Nos.	CA/IA No.	Section / Rule	Name of Parties
CP(IB)/85/9/AMR/2022	Main Case	9 of IBC	Ms. Kotapati Ramadevi Sole proprietor of M/s Sri Ganesh Traders Vs. South Star Ceramics Private Limited
	IA(IBC)/220/2023	Sec. 60(5) of IBC r/w Rule 11 of NCLT Rules,	Ms. Kotapati Ramadevi (sole proprietor of Ganesh Traders) Vs. South Star Ceramics Pvt Ltd

ORDER

Present: Mr. M. Ramarao, Ld. Counsel for the OC

Mr. Santosh Jadhav, Ld. Counsel for the CD

Proof of payments and Vakalat not filed in e-portal. For filing Proof of payments and Vakalat in e-portal, list the matter on 22.07.2024.

IA(IBC)/220/2023:

Present: Mr. M. Ramarao, Ld. Counsel for the Applicant

Mr. Santosh Jadhav, Ld. Counsel for the Respondent

Pleadings are completed. For hearing, list the matter on 22.07.2024.

Sd/-

SANJAY PURI
MEMBER (TECHNICAL)

Sd/-

RAJEEV BHARDWAJ
MEMBER (JUDICIAL)